

**HIGH COURT OF TRIPURA
AGARTALA**

NoF.40(1)-HCT/Judl/Roster/2021/ 1432

10th February, 2021

NOTIFICATION

It is hereby notified that Hon'ble the Chief Justice and Hon'ble Mr. Justice S. Talapatra will sit in Division Bench in Court No.1 **on 12.02.2021 (Friday) at 02.00 PM** and will take up **RFA No.07 of 2020**.

Hon'ble Mr. Justice S. Talapatra and Hon'ble Mr. Justice Arindam Lodh will sit in Division Bench in Court No.2 **on 12.02.2021 (Friday) at 10.30 AM** and will take up Cont. Cas(C) No.32 of 2020.

Hon'ble Mr. Justice Arindam Lodh and Hon'ble Mr. Justice S. G. Chattopadhyay will sit in Division Bench in Court No.3 **on 12.02.2021 (Friday) at 02.00 PM** and will take up Crl.A(J) No.20 of 2019 and Crl. A. (J) No.45 of 2019.

By order,

Sd/-

(V. PANDEY)
REGISTRAR (JUDICIAL)

NoF.40(1)-HCT/Judl/Roster/2021/ 1433-60

10th February, 2021

Copy to: -

01. The Principal Secretary to Hon'ble the Chief Justice, High Court of Tripura, Agartala;
02. The Secretary to Hon'ble Mr. Justice S. Talapatra, Judge, High Court of Tripura, Agartala;
03. The Secretary to Hon'ble Mr. Justice Arindam Lodh, Judge, High Court of Tripura, Agartala;
04. The Secretary to Hon'ble Mr. Justice S. G. Chattopadhyay, Judge, High Court of Tripura, Agartala;
05. The Advocate General, Tripura, Agartala;
06. The Secretary, High Court Bar Association, Agartala;

07. The Secretary, Tripura Bar Association, Agartala;
08. The Chairman, Bar Council of Tripura, Agartala;
09. The Sr. Govt. Advocate, High Court of Tripura, Agartala;
10. The Assistant Solicitor General of India, Govt. of India, Agartala;
11. The Public Prosecutor, High Court of Tripura, Agartala;
12. The Govt. Advocate, High Court of Tripura, Agartala;
13. The Registrar (Vigilance), High Court of Tripura, Agartala;
14. The Secretary to the High Court Legal Services Committee, High Court of Tripura, Agartala;
15. The Registrar (Admn., P & M), High Court of Tripura, Agartala;
16. The Joint Registrar, High Court of Tripura, Agartala;
17. All the Deputy Registrars, High Court of Tripura, Agartala;
18. The Chief Librarian, High Court of Tripura, Agartala;
19. The Private Secretary-I attached with the Registrar General, High Court of Tripura, Agartala;
20. All the Assistant Registrars, High Court of Tripura, Agartala;
21. The System Analyst, High Court of Tripura, Agartala with a direction to upload the Notification in the official website of the High Court of Tripura;
22. All the Superintendents, High Court of Tripura, Agartala;
23. The Sr. Grade Translator-cum-I/C. Paper Book Section, High Court of Tripura, Agartala;
24. The Court Master(s), High Court of Tripura, Agartala;
25. The Bench Clerk(s), High Court of Tripura, Agartala;
26. All the Bench Sections, High Court of Tripura, Agartala,
27. Notice Board of the Court-house; and
28. Order File.


16.02.24

REGISTRAR (JUDICIAL)